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NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9, CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 21.08.2025

NOTICE

Please take notice that the following matters listed in the Court - IV on 14.08.2025, 18.08.2025 & 19.08.2025 respectively, were not taken up. The next dates of hearing in the matters are indicated below: -

S. No.	Case No.	Name of the parties	Last Date of Hearing	Next Date of Hearing
1.	Comp. App. (AT)	Pankaj Majithia,	14.08.2025	03.09.2025
1.	(Ins) No. 958 of	RP of Shree Ram Urban Infrastructure	14.00.2023	03.09.2023
	2025 & I.A. No.	Ltd.		
	4618 of 2025	Vs.		
	4018 01 2023	Vikas Kasliwal & Ors.		
	D 4 TT 1	Vikas Kasiiwai & Ors.		
	Part Heard			
2.	Comp. App. (AT)	Sri Gopal Choudhary	14.08.2025	03.09.2025
	(Ins) No. 982 of	Resolution Professional of Shree Ram		
	2021 & I.A. No.	Urban Infrastructures Ltd.		
	3781-3782 of	Vs.		
	2022 & 1727,	India Bulls Housing Finance Ltd.		
	1840 of 2023,	C		
	1831 of 2025			
	Part Heard			
		With		
3.	Comp. App. (AT)	Sri Gopal Choudhary	14.08.2025	03.09.2025
	(Ins) No. 983 of	Resolution Professional of Shree Ram		
	2021 & I.A. No.	Urban Infrastructures Ltd.		
	1873 of 2025	Vs.		
		India Bulls Housing Finance Ltd. & Ors.		
	Part Heard			
		With		

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4.	Comp. App. (AT)	Sri Gopal Choudhary	14.08.2025	03.09.2025
	(Ins) No. 984 of	Resolution Professional of Shree Ram		
	2021 & I.A. No.	Urban Infrastructure Ltd.		
	1725 of 2023 &	Vs.		
	1876 of 2025	India Bulls Housing Finance Ltd. & Anr.		
	1870 01 2023	fildia Bulls Housing Pillance Ltd. & Alli.		
	Part Heard			
		With		
5.	Comp. App. (AT)	IIRF India Realty XII Ltd. & Anr.	14.08.2025	03.09.2025
	(Ins) No. 1061 of	Vs.		
	2021 & I.A. No.	Srigopal Choudhary		
	1425 of 2022 &	RP of Shree Ram Urban Infrastructure		
	885 of 2023	Ltd. & Ors.		
	Part Heard			
		With		
6.	Comp. App. (AT)	IIRF India Realty XII Ltd. & Anr.	14.08.2025	03.09.2025
	(Ins) No. 1063 of	Vs.		
	2021 & I.A. No.	Srigopal Choudhary		
	1426, 2947 of	RP of Shree Ram Urban Infrastructure		
	2022 & 1394,	Ld. & Ors.		
	3747 of 2025			
	Part Heard			
		With		
7.	Comp. App. (AT)	Vikas Kasliwal	14.08.2025	03.09.2025
	(Ins) No. 66 of	Vs.		
	2022	Indianbulls Housing Finance Ltd. And		
		Ors.		
	Part Heard			
		With		
8.	Contempt Case	IIRF India Realty XII Ltd. & Anr.	14.08.2025	03.09.2025
	(AT) No. 17 of	Vs.		
	2022 in Comp.	SRI Gopal Choudhary		
	App. (AT) (Ins)	Sitt Gopar Choudhary		
	No. 1063 of 2021			
	100. 1003 01 2021			

	Conto	With	14.00.2025	02.00.2025
9.	Contempt Case	IIRF India Realty XII Ltd. & Anr.	14.08.2025	03.09.2025
	(AT) No. 21 of	Vs.		
	2022 in Comp.	SRI Gopal Choudhary		
	App. (AT) (Ins)			
	No. 1061 of 2021			
		With		

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10.	Contempt Case (AT) No. 15 of 2023 in Comp. App. (AT) (Ins) No. 1063 of 2021	IIRF India Realty XII Ltd. & Anr. Vs. Indiabulls Housing Finance Ltd. & Anr.	14.08.2025	03.09.2025
11.	Comp. App. (AT) No. 306 of 2024 & I.A. No. 6599, 6600, 6601 of 2024 & 2197 of 2025 (With Defects) Part Heard	CA Aravind Maiya Vs. National Financial Reporting Authority & Ors.	14.08.2025	27.08.2025
12.	Comp. App. (AT) (Ins) No. 776 of 2022 & I.A. No. 3001 of 2022 Part Heard	Jalesh Kumar Grover Resolution Professional for GPI Textiles Ltd. Vs. The Hongkong and Shanghai Banking Corporation Ltd. & Ors.	14.08.2025	02.09.2025
13.	Comp. App. (AT) (Ins) No. 142 of 2023 & I.A. No. 526, 2223 of 2023 (With Defects) Part Heard	With Lalan Kumar Singh Vs. Jalesh Kumar Grover Resolution Professional GPI Textiles Ltd. & Ors.	14.08.2025	02.09.2025
14.	Comp. App. (AT) (Ins) No. 66 of 2023 & I.A. No. 2220 of 2023 Part Heard	Lalan Kumar Singh Vs. Jalesh Kumar Grover Resolution Professional GPI Textiles Ltd.	14.08.2025	02.09.2025

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15.	Comp. App. (AT) (Ins) No. 781 of 2023 & I.A. No. 3795 of 2023 Part Heard	Lalan Kumar Singh Vs. Jalesh Kumar Grover Resolution Professional GPI Textiles Ltd. & Ors.	14.08.2025	02.09.2025
16.	Comp. App. (AT) No. 166 of 2025 Part Heard	Exclusive Capital Ltd. & Ors. Vs. Kanta Agarwala & Anr.	18.08.2025	26.08.2025
17.	Comp. App. (AT) No. 161 of 2024 & I.A. No. 3701, 3702, 3703, 3852, 4305, 5932 of 2024 (With Defects)	Satya Prakash Bagla & Anr. Vs. Mrs. Kanta Agarwala & Ors. With	18.08.2025	26.08.2025
18.	Comp. App. (AT) No. 162 of 2024 & I.A. No. 3718, 3719, 3720 of 2024 (With Defects)	Johnson Kallarachal Abraham Vs. Exclusive Capital Ltd. And Ors.	18.08.2025	26.08.2025
19.	Contempt Case (AT) No. 17 of 2024 in Comp. App. (AT) No. 161 of 2024	With Satya Prakash Bagla & Anr. Vs. Kanta Agarwala & Ors.	18.08.2025	26.08.2025
20.	Comp. App. (AT) No. 112 of 2025	Exclusive Capital Ltd. & Ors. Vs. Kanta Agarwala & Anr.	18.08.2025	26.08.2025

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21.	Contempt Case (AT) No. 1 - 3 of 2025 in Comp. App. (AT) No. 65 of 2019	Smt. C. Valli Narayan Vs. C. Vinod Hayagriv & Ors.	18.08.2025	22.09.2025
22.	Comp. App. (AT) (Ins) No. 1873 of 2024 & I.A. No. 6904, 6905, 8316 of 2024	STCI Finance Ltd. Vs. Essel Corporate Resources Pvt. Ltd.	19.08.2025	26.09.2025
	Part Heard	With		
23.	Comp. App. (AT) (Ins) No. 2028 of 2024 & I.A. No. 7614, 7615, 7616 of 2024	Amish Chandrakant Pandya Vs. STCI Finance Ltd. & Anr.	19.08.2025	26.09.2025

By order of Hon'ble Chairperson -Sd/-Registrar